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Title: Regarding making adequate provision under Coastal Community Development programme of Sagarmala project to enhance the economic condition of fishermen community.

DR. KULMANI SAMAL (JAGATSINGHPUR): Hon. Speaker, Madam, I am thankful to you for giving me the opportunity to raise an important issue.

Madam, my State, Odisha is having more than 15 per cent of fishermen population in the coastal districts. Marine fishing is one of the main sources of their livelihood. But due to lack of infrastructure relating to marine fishing and processing in these coastal districts, the fishermen community are lagging behind from the view point of earning. So, for development of required infrastructure facilities for increasing the marine catch as well as the post-harvest infrastructure including hygienic fish drying units, it is necessary to undertake projects like construction of fish processing centres, development of commercial solar fish dryers, establishment of fish harbour etc. in Odisha's coastal districts under Sagarmala initiative. In this regard, adequate provisions are to be made under the Coastal Community Development programme of Sagarmala project to enhance the economic condition of the fishermen community as this community is a backward scheduled caste community in the State.